THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/326/2013/____

Dated Shillong 15th July 2015

In exercise of the powers conferred under section 9 (4) of the Code of Criminal Procedure, 1973, the High Court of Meghalaya is pleased to direct Shri. Noor Ain Khan, Additional District & Sessions Judge (Probationer) and In-charge District & Sessions Judge, West Garo Hills District, Tura, to also function as In-charge Sessions Judge, East Garo Hills District, Williamnagar.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/326/2013/2026A Copy for information to:- Dated, Shillong 15th July 2015

- 1. The Secretary to the Government, Law Department, Shillong.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- The Registrar cum Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya
- 4. The Joint Registrar cum –OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 5. The Joint Registrar, High Court of Meghalaya, Shillong.
- 6. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 7: The Private Secretary to Hon'ble Mr. Justice T. N. K. Singh, High Court of Meghalaya, Shillong.
- 8. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 9. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.
- 10. The Advocate General High Court of Meghalaya, Shillong.
- 11. The Additional Advocate General, High Court of Meghalaya, Shillong.
- 12. The Senior Government Advocate, High Court of Meghalaya, Shillong.
- 13. The Senior Advocate, High Court of Meghalaya, Shillong.
- In-charge District and Sessions Judge, Shillong / Tura / Jowai /Nongpoh/ Nongstoin/Williamnagar.
- 15. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.

- 16. Shri. N. A. Khan, In-charge District & Sessions Judge, West Garo Hills District, Tura.
- 17. The Assistant Registrar (Judicial), High Court of Meghalaya, Shillong.
- 18. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 19. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 20. The President / Secretary Shillong High Court Bar Association, Shillong.
- 21. The High Court Notice Board.
- 22. Office File.

REGISTRAR GENERAL